

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:2217
ANSWERED ON:17.12.2003
SAFE OPERATION OF X-RAY MACHINES
RAMDAS ATHAWALE;SUKDEO PASWAN

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Statutory requirements for the safe operation of X-Ray Machines have been maintained by the Government hospitals in the country;
- (b) if so, the details thereof;
- (c) whether any notice has been issued by the Atomic Energy Regulatory Board (AERB) to these hospitals for compliance of regulatory requirements; and
- (d) if so, the action taken in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI A. RAJA)

(a)to(d): In so far as Central Government Hospitals are concerned, statutory requirements for the safe operation of X-Ray Machines are maintained in these hospitals. The details of statutory requirements as prescribed by Atomic Energy Regulatory Board are as under:-

- (i) The X-Ray machines are installed as per the guidelines of the Atomic Energy Regulatory Board.
- (ii) All the staff members working in the Radiation Field are using ITD badges which are monitored by BARC, Mumbai regularly.
- (iii) Lead aprons, Lead goggles, Lead glass panel, Lead glass stand are also used while staff members are working in Radiation field.

No notice has been issued by Atomic Energy Regulatory Board to these hospitals for compliance of regulatory requirements for operation of X-Ray Machines, however in case of Safdarjung Hospital only new patients were stopped for radio therapy treatment for a short while for want of fulfillment of technical parameters stipulated by the Atomic Energy Regulatory Board.